GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY

LOK SABHA STARRED QUESTION NO. 149 TO BE ANSWERED ON THE 25TH NOVERMBER, 2016 BRICS WELLNESS WORKSHOP

*149. KUNWAR BHARATENDRA:

SHRIMATI KAVITHA KALVAKUNTLA:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether the Government organized BRICS wellness workshop to exchange expertise in traditional medicine with other Nations and if so, the details and outcome thereof;
- (b) whether India's exports of ayurvedic products such as Tulsi, Ashwagandha and Neem are not acknowledged as medicine but as food supplements and if so, the details thereof and the reasons therefor; and
- (c) the corrective measures taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 149 FOR 25TH NOVERMBER, 2016

(a) Yes. The BRICS Wellness Workshop was organised by the Ministry of AYUSH in collaboration with the Ministry of External Affairs and the State Government of Karnataka in Bengaluru on 10-11, September, 2016 to discuss and deliberate on the shared concerns in the important domain of Traditional Medicine (TM) and wellness. The Workshop was designed to have sessions devoted to Traditional Systems of Medicine, Wellness and Sustainable Development Goals (SDGs), Wellness indicators for BRICS etc.

Major resolutions adopted are as follows:-

- o To recognize the scope and holistic approach of traditional medicine for enhancing wellness in the member countries.
- o To share experiences and collaborate in policies, approaches, strategies, institutional & regulatory frameworks of TM.
- o To encourage regular exchange visits, awareness building, joint projects, protocol driven scientific research, promotion of value chain for addressing trade barrier of products and services.
- o To promote experience sharing on wellness indicators, bio-resource management, Access and Benefit Sharing (ABS) and wellness tourism including visa and insurance facilitations.
- To develop harmonized approaches on Pharmacopoeias, Harmonised System (HS) & Standard International Trade Classification (SITC) codes, accreditation systems.
- o BRICS TM industry forum to be set up for promoting trade among BRICS countries.
- o To constitute regular working group and identify country nodal points for further collaboration and coordination.
- (b) A number of Ayurvedic products, including Tulsi, Ashwagandha and Neem are exported as medicines to some countries and as food supplements to other countries depending upon the prevailing regulations of the concerned country.
- (c) To enhance the export of AYUSH products, Ministry of AYUSH offers incentives to the AYUSH industry, under the Central Sector Scheme for International Cooperation (i) to get market authorization/registration for their product(s) for exports, at regulatory bodies of different importing countries

(ii) for participation in international exhibitions, trade fairs, road shows etc. to create awareness about the efficacy of their products.

In order to facilitate exports, quality certification of AYUSH products is encouraged through the following two schemes.

- (i) Voluntary Quality Certification of Pharmaceutical Products (CoPP) under WHO Guidelines.
- (ii) Quality certification scheme implemented by the Quality Council of India (QCI) for grant of AYUSH Premium mark to Ayurvedic, Siddha and Unani products on the basis of third party evaluation of quality in accordance with the status of compliance to international standards.
